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PART IX.

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR NO. 54.

FROM

P. M. JOSEPH, Esq.,
COMPTROLLER, ORISSA,

TO

ALL DRAWING OFFICERS IN ORISSA.

Ranchi, the 6th May 1939.

SUBJECT.—Distribution of establishment into sections in the establishment bills for the purpose of audit.

SIR,

I HAVE the honour to state that in the case of establishments comprising different grades or scales of pay, audit is conducted in respect of each section for which a separate time-scale or fixed pay is sanctioned. With a view to facilitate the audit of pay bills of such establishments, it is requested that in future the establishment bills should show separately the men borne on each scale or grade as indicated below :—

(1) Bihar and Orissa scale	...	...	...	Time scales Grades
(2) Madras scale	...	...	...	Time scales Grades
(3) New Orissa scale	...	...	...	Time scales Grades

I have the honour to be.

SIR,

Your most obedient servant,

P. M. JOSEPH,
Comptroller, Orissa.